

companies with foreign share holdings mentioned in reply to Lok Sabha Un- started Question No. 848 on March 16, 1990, are as under :—

Name of the Party	Date of show- cause notice	Duty evasion (Rs. in crores)
M/s. ITC Ltd. (5 units situated at Bombay, Calcutta, Saharan- pur, Munger, Bangalore and their outside contract manufacturers).	27-3-87	803-78
M/s. ITC, Bangalore Unit	25-9-87	143-22
M/s. ITC, Parel Unit, Bombay	23-9-87	41-51
M/s. ITC, Saharanpur Unit	25-1-88	26-53
M/s. ITC, Munger Unit	3-7-87	39.81
M/c. ITC, Bombay	11-8-83	57.23
M/s. Godfrey Phillips, Bombay	6-7-89	770-38
M.s. Godfrey Phillips, Bombay	31-1-89	456-97
M/s. Voltas (I) Ltd. Bombay	31-3-89	14-92
M/s. Voltas(I) Ltd. Bombay	27-10-88	15-35

Repatriation of Profits by Foreign Shareholding Companies

2440. SHRI KARIA MUNDA :
Will the Minister of FINANCE
be pleased to state :

(a) the names of companies with foreign share-holdings who have spent more than rupees five crores either on their office expenses or repatriating profits from India during the last two years; and

(b) whether the Government propose to order any enquiry into the matter?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI RAMESHWAR THAKUR) :
(a) As per the information furnished by the Reserve Bank of India, M/s. Hindustan Lever and M/s. ITC repatriated dividends in excess of Rs. 5 crores per annum during the last two years.

(b) In our foreign investment policy, no restriction is imposed on repatriation of dividends according to norms wherever foreign shareholding is permitted.

Defence Personnel killed in enco- unters

2441. SHRI KARIA MUNDA :
Will the Minister of DEFENCE be
pleased to state :

(a) the number of defence personnel killed in encounters in different areas of the country during the last one year;

(b) whether the Government have provided necessary help to the families of those killed; and

(c) if so, the amount spent on this account?

THE MINISTER OF DEFENCE
(SHRI SHARAD PAWAR) : (a) 81
Defence Services personnel were killed in encounters during the period 1-8-1990 to 31-7-1991.

(b) Details of the Pensionary and other benefits are given in the attached statement.

(c) As payments of liberalised pensionary awards to the dependants are continuing, it is not feasible to compute the exact amount spent on this account.